

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 26400/2019

KANCHHI LAL

Petitioner(s)

VERSUS

SRI NAIN SUKH (SINCE DECEASED BY LRS.)

Respondent(s)

IA No. 155313/2019 - EXEMPTION FROM FILING O.T.
IA No. 155312/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 16-12-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Kumar Saini, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Vaisal Dathan, Adv.
Ms. Nidhi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to respondent Nos.1 and 2 for
filing counter affidavit.

List again on 02.03.2020.

ANIL LAXMAN PANSARE
Registrar